

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 8632/2011

UTTAR PRADESH JAL NIGAM  
THROUGH ITS MANAGING DIRECTOR & ANR.

Appellant(s)

VERSUS

L.I.C. EMPLOYEES COOPERATIVE  
HOUSING SOCIETY LIMITED  
THROUGH ITS PRESIDENT & ANR.

Respondent(s)

Date : 01-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Ms. Mridula Ray Bharadwaj, AOR  
Mr. Shiva Khandelwal, Adv.

For Respondent(s) : Mr. K. K. Mohan, AOR  
Mr. Vinay Garg, AOR

Mr. Kamendra Mishra, AOR  
Mr. Manoj K Mishra, Adv.  
Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Ms. Aditi Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

At the request of the appellants, list on 22.09.2026.

(LOKESH ARORA)  
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)  
COURT MASTER (NSH)